

1	2	3	4	5
Manipur	8153	1.70	0.94	2102
Meghalaya	8177	1.32	0.56	2484
Mizoram	11725	6.48	2.98	52
Nagaland	9040	2.47	1.57	1868
Odisha	130285	2.11	1.90	1060
Puducherry	1153	0.58	0.79	73
Punjab	104675	2.86	2.16	7717
Rajasthan	114287	1.01	0.75	3585
Sikkim	1350	1.35	0.76	151
Tamil Nadu	135733	1.27	1.72	13915
Tripura	3924	0.65	0.69	840
Uttarakhand	14150	0.93	0.65	3507
Uttar Pradesh	288865	0.84	0.67	31
West Bengal	171903	1.52	0.90	43806
TOTAL	2503907	1.30	1.18	206713

*Based on Quarterly Progress Report (QPR).

Rajiv Gandhi National Fellowship

2140. DR. BHALCHANDRA MUNGEKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of fellowships awarded to the SC students under the Rajiv Gandhi National Fellowship (RGNF) for doing M.Phil. and PH.D. during the last five years; and

(b) the details thereof separately for M.Phil./Ph.D. and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The University Grants Commission (UGC) has been implementing the Rajiv Gandhi National Fellowship scheme for Scheduled Castes (SC) candidates since 2005 for pursuing higher education leading to degrees such as M.Phil and Ph.D.

Number of candidates selected for each State/UT for both M.Phil and Ph.D combined, during the last five years is given in the Statement (*See below*). UGC, the implementing agency does not maintain the data of candidates for M.Phil and Ph.D separately.

Statement

*Statement showing State-wise number of selected candidates under the scheme of
Rajiv Gandhi National Fellowship for SC candidates*

Sl. No.	Name of State/ Union Territories	Number of selected candidates during the year					Grand Total
		2009-10	2010-11	2011-12	2012-13	2013-14	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	97	188	200	148	148	781
2.	Arunachal Pradesh	0	0	0	1	0	1
3.	Assam	36	24	24	23	25	132
4.	Bihar	88	143	68	157	157	613
5.	Chandigarh	0	2	3	2	2	9
6.	Chhattisgarh	25	17	30	29	29	130
7.	Delhi	25	30	37	29	28	149
8.	Goa	0	0	0	1	1	2
9.	Gujarat	29	46	43	42	43	203
10.	Haryana	34	54	57	49	49	243
11.	Himachal Pradesh	12	22	23	18	18	93
12.	Jammu and Kashmir	11	10	10	10	12	53
13.	Jharkhand	19	14	17	32	27	109
14.	Karnataka	67	118	134	103	103	525
15.	Kerala	26	40	46	38	38	188
16.	Madhya Pradesh	74	117	127	110	110	538
17.	Maharashtra	78	135	148	119	119	599
18.	Manipur	36	3	8	2	5	54
19.	Meghalaya	2	0	0	0	1	3
20.	Mizoram	5	0	0	0	0	5

1	2	3	4	5	6	7	8
21.	Odisha	47	75	74	73	73	342
22.	Puducherry	1	5	3	2	2	13
23.	Punjab	54	84	84	84	84	390
24.	Rajasthan	78	120	118	117	116	549
25.	Sikkim	2	1	0	0	1	4
26.	Tamil Nadu	97	188	241	142	142	810
27.	Tripura	3	4	5	8	6	26
28.	Uttar Pradesh	297	436	371	422	422	1948
29.	Uttarakhand	13	19	20	18	18	88
30.	West Bengal	119	105	109	221	221	775
TOTAL		1375	2000	2000	2000	2000	9375

Schemes for mentally ill children

†2141. DR. ANIL KUMAR SAHANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has made any plan to take care of the children inflicted with mental illness; if so, State-wise details thereof; and

(b) the number of children inflicted with disease detected during the last three years along with details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) As per Census 2011, the number of persons with mental illness State-wise is at annexure. Under Deendayal Disabled Rehabilitation Scheme (DDRS), the Central Government is providing grant-in-aid to Non-Governmental Organisations for project relating to rehabilitation of persons with disabilities including children with mental illness to enable them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric, or social functional levels.

(b) The Ministry has not conducted any separate survey regarding number of children with mental illness and as such year-wise data in this regard is not available.

†Original notice of the question was received in Hindi.